

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 91/TT/2012

Date: 6.6.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for Combined Assets for Transmission System associated with Parbati-III-HEP in Northern Region for Tariff block 2009-14 period

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 30.6.2014:-

- 1) Quarter wise actual IDC and IEDC capitalized (as per management certificate dated 19.9.2013, affidavit dated 20.9.2013) from scheduled DOCO to actual commissioning of the assets;
- 2) Documentary proof in support of interest rate and repayment schedule for "Proposed Loan 2013-14 (8.70%);
- 3) Revised apportioned approved cost for Assets-2,3&4 as per RCE;
- 4) Breakup of the capital cost, other than Transmission Line, for GIS and conventional substation up to 31.3.2014.

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
A C (Legal)

